

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/157/2016
NAME OF THE PETITIONER(S) : T. S. Sivakumar & 4 others
NAME OF THE RESPONDENT(S) : M/s Hotel Mass Private Limited & 6 others
UNDER SECTION : 237(b), 397/398, 402, 403 and 406

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	A R. Ramanathan SK. Rahul Virek	Adv. for Petitioners	skrahul Virek
2.	P. S. Gaseok	Adv. for R2 to R6	PS

ORDER

Counsels for both the parties are present. Counsel for the Petitioner made submissions in reply to the submission made by the Counsel for the Respondent.

Reserved for Orders.

MEMBER (TECHNICAL)

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MEMBER (JUDICIAL)